

published in Notification No. G.S.R. 271 in Gazette of India dated the 16th March, 1974.

- (4) The Indian Administrative Service (Pay) Fourth Amendment Rules, 1974, published in Notification No. G.S.R. 272 in Gazette of India dated the 16th March, 1974.
- (5) The Indian Police Service (Fixation of Cadre Strength) Second Amendment Regulations, 1974 published in Notification No. G.S.R. 273 in Gazette of India dated the 16th March, 1974.
- (6) The All India Services (Provident Fund) Amendment Rules, 1974, published in Notification No. G.S.R. 282 in Gazette of India dated the 23rd March, 1974.

[Placed in Library. See No. LT-6608/74]

NOTIFICATIONS UNDER INDUSTRIES (DEVELOPMENT AND REGULATION) ACT

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI M B RANA) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 18A of the Industries (Development and Regulation) Act, 1951:—

- (1) S. O. 788(E) published in Gazette of India dated the 20th December, 1973 regarding management of the Mahalakshmi Mills Company Limited, Beawar (Rajasthan State)
- (2) S. O. 38(E) published in Gazette of India dated the 15th January, 1974 regarding management of the Hira Mills Limited, Ujjain.
- (3) S. O. 54(E) published in Gazette of India dated the 21st January,

7 LSS/74-7.

1974 regarding management of the New Bhopal Textile Mills Limited, Bhopal.

[Placed in Library. See No. Lt-6609/74].
DEMANDS FOR GRANTS OF CENTRAL GOVERNMENT re P & T DEPARTMENT FOR 1974-75

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (PROF SHER SINGH) : On behalf of Shri Jagannath Pahadia, I beg to lay on the Table a copy of the Demands for Grants for expenditure of the Central Government on the Indian Posts and Telegraphs Department for 1974-75 (Hindi and English versions)

[Placed in Library See No LT-6610/74]

12 34 hrs

COMMITTEE ON SUBORDINATE LEGISLATION

TENTH REPORT

SHRI VIKRAM MAHAJAN (Kangra) : I beg to present the Tenth Report of the Committee on Subordinate Legislation on action taken by Government on outstanding recommendations of the Committee.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND EIGHTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour) : I beg to present the Hundred and eighth Report of the Public Accounts Committee on action taken by Government on the recommendations contained in their Ninety-second Report on the Audit Report (Defence Services) 1970-71.